

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:930
ANSWERED ON:01.08.2006
YARN DEPOTS
Singh Shri Prabhunath

Will the Minister of TEXTILES be pleased to state:

- (a) the details of yarn depots in the country, State-wise;
- (b) the number of yarn depots proposed to be opened in the country, State-wise, location-wise;
- (c) the benefits it is likely to accrue thereby;
- (d) whether any handloom mark is proposed to be introduced; and
- (e) if so, the details thereof and the time by which it is likely to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

- (a) The state-wise details of yarn depots in the country are enclosed as Annexure-I
- (b) A proposal to set up at least one yarn depot in each handloom cluster having 1000 looms or at places near the handloom clusters is under consideration of the Government.
- (c) Establishment of Yarn Depots in the handloom clusters will enable handloom weavers to have continuous availability of quality yarn at reasonable prices thereby ensuring them increased employment duration and increased earnings.
- (d)&(e) The Handloom Mark Scheme has been launched by the Hon'ble Prime Minister on 28th June 2006 which will be operational throughout the country. The details of the Scheme are enclosed as Annexure-II.

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ANNEXURE-IIa

Handloom Mark Scheme

The Office of the Development Commissioner for Handlooms, Government of India has introduced 'Handloom Mark Scheme' which will serve as a guarantee for the buyer that the product being purchased is genuinely hand woven. It will provide an identity to the handloom products and can be used not only for popularizing the hand woven products in India and abroad but also to become a hall mark of powerful creative work that distinguishes the product from powerloom and helps in providing better remuneration to the weavers.

Objectives:

- # Provide assurance to the consumers about the genuineness of the product origin.
- # Promote handloom products in Domestic as well as International Market.
- # Improve international marketing linkages to the handloom weavers.
- # Strengthen supply chain for Handloom products
- # Improve price realization of the Handloom products in Domestic as well as International Market
- # Improve the earnings of the handloom weaver community
- # Facilitate uninterrupted workflow throughout the year to the handloom weavers.
- # Develop database on the handloom supplies and weavers that will help in supporting the weavers of the existing schemes being

implemented by the Govt. of India and the future plans.

Handloom Mark Logo:

The Handloom Mark Logo has been developed by the National Institute of Designs, Ahmedabad. The Mark is in two forms. One for Domestic use: the word Handloom is written below the logo and the other for exports : same logo with the word hand woven IN INDIA written below it.

Each label is coded on its backside for easy identification/classification. For example, DF followed by coded number for fabric for domestic sale, DM followed by coded number for made-ups and garments for domestic sale: EF followed by coded number for fabric for export and EM followed by coded number for made-ups and garments for export). One label will be affixed on each handloom cut-piece of the fabric, made-up item and each garment produced from hand woven fabric.

Scope:

The scheme covers all handloom fabrics and products made thereof.

The Handloom Mark scheme will be operational throughout the country. Individual weavers, Weavers Co-operative societies, Master weavers, Retailers, and Exporters are entitled to participate in the scheme and avail benefits thereof.

Implementing Agency:

The Textiles Committee - a statutory body in the Ministry of Textiles constituted under an act of Parliament in 1963 with the mandate of promoting quality Indian Textiles is the Implementing Agency for Handloom Mark Scheme.